

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

IN THE MATTER OF:

Anjana Sanghi & Ors.

...Appellant

Versus

Gireesh Kumar Sanghi

...Respondent

Present:

**For Appellant : Mr. Ramji Srinivasan Sr. Advocate
Mr. Anirudh Wadhwa, Mr. Lakshya Kampani, Y.
Surya Narayan, Mr. Rishub Kapoor and Ms. Shikha,
Advocates**

**For Respondent : Mr. Yogesh Jagia, Ms. Alisha Chopra and Ms.
Sumedha Chadha, Advocates**

ORDER

11.02.2020 At request of both the sides the matter is adjourned to **26th**
February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

pks/rr